NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

40. MA 1450/2017 in CP 19/2016

CORAM:
SHRI SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH (Retd.)**
HON'BLE MEMBER (T) **HON'BLE MEMBER (J)**

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 18.01.2023

NAME OF THE PARTIES: **Manoj Chandra Jain**
V/s
Hrub Infracon Pvt. Ltd. & Ors

APPEARANCE :
FOR THE APPLICANT **:** None present
FOR THE RESPONDENT **:** None present

Section: 241-242 of Companies Act, 2013

ORDER

The Court is convened through Virtual Hearing (VC). The matter could not be taken up due to paucity of time. List the matter on **21.03.2023** for hearing.

Sd/- **Sd/-**
SHYAM BABU GAUTAM **JUSTICE P. N. DESHMUKH**
Member (Technical) **Member (Judicial)**
18.01.2023
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